

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**MA No.511/2018  
in  
OA No.427/2016  
&  
MA No.481/2016**

**Dated this Wednesday the 31st day of October, 2018**

**Coram: Hon'ble Shri R. N. Singh, Member (J).**

1. Rahul Pralhad Sakhare  
Age-34 years, Occ-Labourer,  
S/o Late Shri Pralhad Arjun Sakhare,  
R/o-Gadgade Chawl,  
Ashok Nagar, Waldhuni,  
Kalyan, Dist-Thane.  
...Applicant.  
( By Advocate Shri A. S. Bhandare ).

**Versus**

1. Union of India  
through, the General Manager,  
Central Railway,  
CST, Mumbai-400001.  
  
2. The Divisional Railway Manager  
Central Railway,  
C.S.T. Mumbai-400001.  
  
3. The Senior Section Engineer (C&W)  
Kalyan Railway Divisional,  
Tq-Kalyan, Dist-Thane,  
Pincode-421301.  
... Respondents.  
( By Advocate Shri R. R. Shetty ).

**O R D E R (O R A L)**

**Present.**

Shri A. S. Bhandare, learned counsel for  
the applicant.

Shri V. B. Joshi, proxy counsel holding for  
Shri R. R. Shetty, learned counsel for the  
respondents.

MA No.511/2018

By way of this MA the applicant seeks recall of the order dated 06.06.2018 and restoration of the present OA No.427/2016 to its original position. There is delay in filing such MA and seeks condonation of delay by another MA dated 31.08.2018. For the reasons recorded therein the MA and also keeping in view no objections from the respondents, the MA No.511/2018 is allowed. The OA No.427/2016 and MA No.481/2016, seeking condonation of delay in filing of the present OA is restored to their original position.

After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA No.427/2016 and MA No.481/2016 with liberty to file fresh application with better particulars. Permission is granted. The OA and MA stand dismissed as withdrawn with liberty as above. If the fresh OA with better particulars is filed within four weeks by the applicant from the date of receipt of certified copy of this order, the same shall be considered in accordance with relevant rules and law on the subject.

No order as to costs.

**(R. N. Singh)  
Member (J)**

V.